

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

**CUSTOMS MISC APPLICATION NO. 86546 OF 2025
IN**

CUSTOMS APPEAL NO. 87420 OF 2023

(Arising out of Order-In-Appeal No. MUM/CUSTM/APSC/APP/18-19/2022-23
dated 30.11.2022 passed by Commissioner of Customs (Appeals).)

PRIME MINE O JEWELS P LTD

06, Shakti Chambers,
Raghunathpura Main road,
Surat,
Gujarat-395 003.

Appellant

Vs.

**COMMISSIONER OF CUSTOMS, AIR SPECIAL
CARGO**

6th Floor, Awas Corporate Point,
Makwana Lane, Off Andheri Kurla Road,
Andheri (E),
Mumbai-400 059.

Respondent

Appearance:

Shri Sanjay Singhal, Advocate for the Appellant.

Shri Dinesh Nanal, Deputy Commissioner, Authorized Representative for the Respondent.

CORAM:

HON'BLE MR. Dr. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 29.07.2025

Date of Decision: 29.07.2025

FINAL ORDER NO :- A/86217/2025.

Miscellaneous application filed seeking withdrawal of the appeal, by the appellant itself, is allowed.

2. Appeal stands dismissed as withdrawn.

(Dictated and pronounced in open court)

**(Dr. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)**

**(ANIL.G.SHAKKARWAR)
MEMBER (TECHNICAL)**